

(b) As intimated by the GoAP, the component wise progress of works of Polavaram Irrigation Project (PIP) is as under:

Component	Progress in %
a. Head Works	58.50
b. Right Main Canal	91.69
c. Left Main Canal	69.96
Overall Progress	67.09

The project is now planned for completion by December, 2021.

(c) Advisory Committee of Ministry of Jal Shakti, Government of India (erstwhile MoWR, RD & GR) in its 141st meeting held on 11.02.2019 accepted the Second Revised Cost Estimate at 2017-18 PL for an amount of ₹55,548.87 cr. Component-wise cost of the project is as under:

Component	At 2017-18 Price Level (₹ in cr.)
Power Component	4560.91
Irrigation & Water Supply	50987.96
TOTAL	55548.87

As per the Ministry of Finance Office Memorandum No. F.No.1(2)/PF 1/2014 (Pt) dtd 30.09.2016, the Central Government will provide 100% of the remaining cost of the irrigation component only of the Polavaram Irrigation project for the period starting from 01.04.2014, to the extent of the cost of the irrigation component on that date.

Objections regarding Polavaram Project

95. DR K.V.P. RAMACHANDRA RAO: Will the Minister of JAL SHAKTI be pleased to state:

(a) the details of objections raised by Odisha for construction of Polavaram project in spite of assurance given by the Central and State Governments; and

(b) whether Government is taking any steps to resolve the objections of Odisha

Government for smooth completion of Polavaram National Project including withdrawal of cases in various courts?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) The Govt. of Odisha has filed suit before Hon'ble Supreme Court raising objections on estimation of design flood, backwater studies, environmental clearance etc. in respect of Polavaram project.

An inter State meeting was held in DoWR, RD and GR, Ministry of Jal Shakti (then MoWR, RD & GR) on 02.06.2016. The Govt of Odisha raised issues regarding design flood, back water studies etc. As decided in the meeting, the Govt. of Andhra Pradesh shared the requisite details with the Govt. of Odisha. Central Water Commission has also sent reply to the Govt. of Odisha in this regard during January, 2019.

Further, the matter is *subjudice*.

Feasibility report on interlinking of Cauvery river

96. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether Government is aware of the fact that Cauvery (Kattalia)-Vaigai-Gundar river interlinking is held up even completion of Feasibility Report/Detailed Project Report has been long back;

(b) if so, the details thereof;

(c) whether Government has any proposal to fast track implement this project with a specified time-frame;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) The National Perspective Plan (NPP) was prepared by the then Ministry of Irrigation (now Ministry of Jal Shakti) in August 1980 for water resources development through inter basin transfer of water, for transferring water from water surplus basins to water-deficit basins. Under the NPP, the National Water Development Agency (NWDA) has identified 30 links (16 under Peninsular Component and 14 under Himalayan Component) for preparation of Feasibility Reports (FRs).